

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.77/9/HDB/2018
NAME OF THE PETITIONER(S)	Sakthi Energy Private Limited
NAME OF THE RESPONDENT(S)	IND-Bharat Power Gencom Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Manoj Rajan f Mr. Y. Swamy Anand	Counsel	9848559322	M.S. Manoj Rajan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yogeshu Jaggi	Advocate		
D.V.A.S. Rav Prasad	n	9440234074	

ORDER

Learned Counsel for Operational Creditor is present.

Learned Counsel for Corporate Debtor is also present.

List it for final hearing on 05.06.2018.


Member (J)

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